

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2237

TO BE ANSWERED ON JULY 31, 2018

METRO RAIL POLICY

No. 2237 SHRI KODIKUNNIL SURESH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has approved new Metro rail projects in the country under New Metro Rail Policy and if so, the details thereof, State/location-wise including Kerala;
- (b) whether any allocation or project has been announced as expansion project of Kochi metro rail service and if so, the details thereof;
- (c) whether the New Metro Rail Policy mandates certain components of the projects on public-private partnership and if so, the details thereof; and
- (d) whether any objection or concerns regarding the public-private partnership has been raised by any State Government and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

- (a) No, Madam.
- (b) No, Madam.
- (c) As per Metro Rail Policy 2017, State Governments desirous of availing central financing assistance for metro rail systems in a city should mandatorily explore the possibility of having a Private Participation and Public Private Partnership (PPP) arrangement, either for complete provisioning of metro rail or for some unbundled components, wherever feasible.
- (d) Ministry of Housing and Urban Affairs has not received any objection regarding the above mentioned provision of public-private partnership in Metro Rail Policy 2017 from any State Government.
